

BY SPECIAL MESSENGER/BY EMAIL.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/1879/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 9th April, 2019.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. FCK.5/12/82/19 dtd. 06.04.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted Casual Leave for 1(one) day on 11.04.2019 along with station leave permission, with your official vehicle and driver, at your own cost, w.e.f. the morning of 11.04.2019 till the evening of 11.04.2019, as prayed for. The Counsellor, Family Court -II, Kamrup(M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/1880/A, dated 09-04-19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

09/4/19
JT. REGISTRAR (VIGILANCE)

Pdas